NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 529/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES:

Asia Vidhyut

V/s.

Shantinath Welmesh Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Niveraj Shah Adv. Jou Petitionere of

Siddharth Muraux

ORDER

T.C.P. No.529/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- 2. None present from the side of the Debtor.
- 3. The Affidavit of service is now required to be placed on record.
- The name of the IRP along with the consent of the said IRP is to be Proposed.
- 5. For this compliance adjourned to **11.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

13.12.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)